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1140. SHRI N. E. BALARAM. Will the Minister of COMMERCE be pleased to state:

- (a) whether Government propose to export copra and coconut oil in view of the steep fall in the prices of these items in domestic market so as to help the coconut growers; and
 - (b) if so, what are the details thereof?

THE MINISTER OF COMMERCE (SHRI ARJUN SINGH): (a) and (b) There is no proposal to change the existing policy of export of copra and coconut oil not being allowed. The international prices of these items are also lower than he domestic prices.

Participation of ITDC in the festival of **India in Paris and Washington**

- 1141. SHRI N. E. BALRAM: Will of PARLIAMENTARY Minister AFFAIRS AND TOURISM be pleas ed to state:
- (a) whether .it is a fact that ITDC is one of the parties participating in the Festival of India organised in ' Paris and Washington;
 - (b) if so, what has been the role and function of ITDC in the above Festival;
- (c) what are the names of ITDC officials who visited the above Festival up to October, 1985 along with the specific duties/activities performed by each of them in Paris and Washington respectively; and
- (d) what was the expenditure in-eurred on each individual on the trip with justification thereof and returns derived therefrom to ITDC?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT): (a)

and (b) ITDC participated in the Festival oi India in Washington by organising a Food and Beverage Operation serving fast food tandoori items as well as traditional Indian dishes and sweets in a 'Mela' held during the 19th Annual Festival of American Folklife on the lawns of the Mall Washington DC from 26th June to 7th July, 1985;

to Questions

ITDC did not participate in the Festival of India in Paris.

(c) and (d) Information is given in the Annexure. [See Appendix CXXXVI, Annexure No. 12]

Setting up of a high-power committee by ITDC to award contracts and purchases

- 1142. SHRI N. E. BALARAM: Will the Minister of PARLIAMENTARY AFFAIRS AND TOURISM be pleased to state:
- (a) whether it is a fact that ITDC Management has recently set up a Highpower Committee for awarding big contracts and also to make Company's purchases, etc;
- (b) if so, what is the extent of power and under what provision of the Company Law, the above High-power Committee has been constituted;
- (c) whether there is any provision for taking action against the mem bers of the Committee if they act wrongly; and
- (d) if so, what are the details in this regard?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND TOURISM (SHRI H. K. L. BHAGAT): (a) and (b) In exercise of the powers delegated to the Managing Director, ITDC by the Board of Directors, the